

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

122. I.A. 1424/2022

IN C.P.(IB)-1288(MB)/2021

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.05.2024**

NAME OF THE PARTIES: Khushbu Dye-Chem Private Limited

V/s.

Bhange Organic Chemicals Pvt. Ltd.

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **04.07.2024**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)

//NSW/

Sd/-

LAKSHMI GURUNG
Member (Judicial)